

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar Rules at Jammu)

Subject: Nomination of Lawyers for Refresher Course for Mediation Training for Lawyer Mediators to be held from 8th to 10th February, 2019 at GO's Mess, Gulshan Ground, Gandhi Nagar, Jammu.

O R D E R

No: 1343

Dated: 01/02/19

The Lawyers (as per Annexure-A) are hereby nominated for attending the Refresher Course for Mediation Training for Lawyer Mediators to be held from 8th to 10th February, 2019 at GO's Mess, Gulshan Ground, Gandhi Nagar, Jammu. The concerned Pr. District and Sessions Judges shall inform the Lawyers nominated of their respective districts for the Programme and convey confirmation of their participation. The arrangements for their accommodation and transport have been made. The participants shall report at the venue, on 8th February, 2019 at 12.15 p.m.

By Order.



(Bala Jyoti)

Registrar Rules

Co-ordinator Mediation Centre

High Court of J&K

Registrar Rules
Co-ordinator Mediation Centre
High Court of Jammu & Kashmir

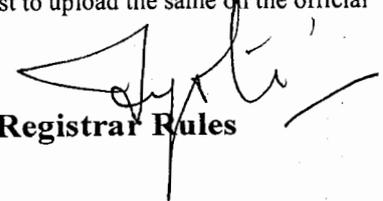
No: 55340-51/R.9

Dated: 01/02/19

Copy of the above forwarded to:

1. Registrar General, High Court of J&K, at Jammu, for information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
3. Sh. Rajeev Gupta, Director J&K State Judicial Academy, Jammu.
4. Registrar Vigilance, High Court of J&K, Jammu
5. Sh. Mohd. Akram Chowdhary, Member Secretary, J&K State Legal Services Authority.
6. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur,
7. Secretary to Hon'ble Mr. Justice Tashi Rabstan,
8. Secretary to Hon'ble Mrs. Justice Sindhu Sharma,
9. Secretary to Hon'ble Mr. Justice Rashid Ali Dar,
..... for information of their Lordships.
10. Concerned Pr. District & Sessions Judges of the State with the request to inform the participants of their respective districts of their nomination for the Programme.
11. CPC e-Courts, High Court of J&K, Jammu with the request to upload the same on the official website of J&K High Court.
12. Sh. _____
13. Concerned file.

Registrar Rules



List of Total number of Trained Mediators

SNO.	Name of District	Trained Mediators
1	Jammu	12
2	Udhampur	15
3	Samba	8
4	Kathua	7
5	Poonch	5
6	Rajouri	6
7	Reasi	4
8	Ramban	4
9	Bhaderwah	1
10	Kishtwar	4
	Total	66

High Court of Jammu and Kashmir

(Office of the Co-ordinator Mediation Centre, Jammu)

Subject: - District Wise list of Trained Mediators/Lawyers.

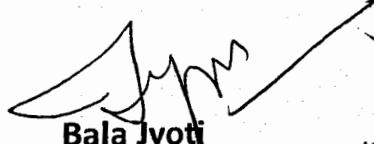
SNo	Name of the District	Name of Mediator	Contact No.
1	Jammu	1) Sh. S.S. Sarangal, Former Distt. & Sessions Judge	9419796999
		2) Smt. Surinder Kour , Sr.Advocate	9419194583
		3) Sh. Ved Raj Wazir , Advocate	
		4) Ms. Seema Anand Advocate	9419235108
		5) Ms. Anita Tikoo Advocate	9419136531
		6) Ms. Manisha Kohli, Advocate	9469214365
		7) Sh. Kishore Kumar, Advocate	9419124424
		8) Sh. Kulbushan Kaw, Advocate	9596658373
		9) Smt. Rashmi Bajaj , Advocate	9419194566
		10) Smt. Neena Mishra , Advocate	9419140644
		11) Sh.Roop Krishan Kachroo, Advocate	9906007917
		12) Sh.Kashmiri Lal Bhat, Advocate	9906244194
2	Udhampur	1) Sh. Govind Ram Khajuria	
		2) Sh. B.B. Sharma	
		3) Sh. Baldev Chand	
		4) Sh. Shashi Kumar	

SNo	Name of the District	Name of Mediator	Contact No.
		5) Sh. Rajesh Gupta 6) Sh. Surinder Khajuria 7) Sh. Rakesh Sharma 8) Sh. P.K. Jandial 9) Sh. Ajay Bandral 10) Sh. Dinkar Gupta 11) Sh. Dev Raj Sharma 12) Smt. Vijay Lakshmi 13) Sh. Shamin Ahmed 14) Sh. Neeraj Gupta 15) Smt. Shallu Khajuria	
3	Samba	1. Sh. Sudershan Khanmotra, Advocate 2. Sh. Subash Singh Sambyal, Advocate 3. Sh. Ganesh sharma, Advocate 4. Sh. Satish Dutta Advocate 5. Rajeev Gupta, Advocate 6. Sh. Vijay Gupta, Advocate 7. SH. Ravinder Sharma Advocate 8. Sh. Rahul Singh Sambyal, Advocate	

SNo	Name of the District	Name of Mediator	Contact No.
4	Kathua	1) Sh. Chuni Lal Rasotra, Advocate 2) Sh. Sat Paul Sharma, Advocate 3) Sh. Sham Kishore Sangra, Advocate 4) Sh. Subash Sharma, Advocate 5) S. Balbir Singh, Advocate 6) Sh. Vijay Sharma, Advocate 7) Smt. Neelam Sharma, Advocate	
5	Poonch	1) Mr. Mohd Amin Bhati 2) Mr. Chaman Lal 3) Mr. Gulshan Kumar 4) Mr. Anuj Kapoor 5) Ch. Lal Hussain Mushtaq	
6	Rajouri	1) Sh.K.M.Bhat 2) Sh. Ajaz Qureshi 3) Sh. Rajesh Sharma 4) Sh. Ajay Gupta 5) Sh. Inderjeet Sharma 6) Sh.Vivek Gupa	9419170133 9797334856 9419267184 9419170568 9419170553 9419170159
7	Reasi	1) Mr. K.K. Dubey, Advocate 2) Mr. D.K. Kapoor, Advocate 3) Mr. Mohd.Server Mir, Advocate	9419164223 9419164146 9797345004

SNo	Name of the District	Name of Mediator	Contact No.
		4) Mr. Sunil Sharma, Advocate	9596846608
8	Ramban	1) Sh. A.R. Mushtaq 2) Sh. G.N. Manhas 3) Sh. Dharam Singh Balwal 4) Sh. Ab. Hamid Itoo	
9	Bhaderwah	1) Raja Jaffer	
10	Kishtwar	1) O.P. Parihar 2) I.A.Hamal 3) J.L. Shan 4) M.H. Waza	9419154680 9419154431 9797630752 9419154431

Total no. of Mediators = 66


Bala Jyoti
 Co-ordinator Mediation Centre
 High Court of J&K, Jammu
 Registrar
 Co-ordinator Mediation Centre
 High Court of Jammu & Kashmir